

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2050(KB)2019  
IA(I.B.C)/646(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MODTECH TRADECOM PRIVATE LIMITED VS BASU &amp; CO. ROAD CONTRACTORS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Kumarjit Banerjee, Adv. ] For the Applicant  
Ms. S. Chakraborty, Adv. ]  
Mr. Aadil Naushad, Adv. ]

Mr. Saurav Jain, Adv. ] For SRA  
Ms. Tanushree Paul, Adv. ]  
Mr. Sajjan Kumar Singh, Adv. ]

Mr. Anunoy Basu, Adv. ] For HDFC Bank Ltd.  
Ms. Urmila Chakraborty, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.

**2. IA(I.B.C)/646(KB)2024:**

- Let a copy of the IA be served to the respondent including SRA.
- List the matter on **10.04.2024**.
- Reply affidavit be filed before the next date of hearing.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**